

## Annexure 6

Name of the Corporate debtor: M/s. Novus Energy Systems Limited ; Date of commencement of liquidation: 25.02.2026 and appointment or amended on 25.02.2026; List of stakeholders as on :26.03.2026  
List of operational creditors (other than workmen, employees and Government Dues)

S No	Name of the creditor	Identification No	Details of claims received	Details of claim admitted			Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Amount of claim admitted									
1	Rurban Renewable Energy & Climatetech (India) private Limited (Formerly known as Ravi Renewable Energy & Lighting (India) Pvt.Ltd	7		5,53,63,348	5,53,63,348.00	Form C	Nil, As per information available till date	NA	-	4.14	-	-	-	-	
2	SEI Tejas Private Limited	8		2,72,32,429	-	Form C	Nil, As per information available till	NA	-	-	-	-	2,72,32,429	-	
3	Mogli Labs (India) Private Limited	9		2,10,70,535	2,10,64,438.69	Form C	Nil, As per information available till	NO	-	1.58	-	-	6,096	-	
4	Emmvee Photovoltaic Power Limited (Formally known as Emmvee Photovoltaic Private Limited)	10		23,18,830	23,18,830.00	Form C	Nil, As per information available till	NO	-	0.17	-	-	-	-	
<b>Sub Total</b>				<b>10,59,85,142</b>	<b>7,87,46,617</b>					<b>5.891</b>	-	-	<b>2,72,38,525.31</b>	-	